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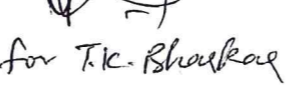
NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

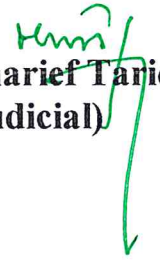
APPLICATION NUMBER :  
PETITION NUMBER : TCP/313/ (IB)/2017  
NAME OF THE PETITIONER(S) : HONGKONG & SHANGHAI BANKING CORPORATION LTD  
NAME OF THE RESPONDENT(S) : AGNITE EDUCATION LTD  
UNDER SECTION : 433 ( e)(f)


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	T.K. Bhaskar Nikam P Jain	Counsel for Petitioner	 for T.K. Bhaskar
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**ORDER**

Counsel for the petitioner present and submitted that in this matter the Hon'ble High Court has already passed an order for appointment of Official Liquidator. The matter is sent to this Bench my mistake. Put up on **05.07.2017 at 02.30 P.M.** , for passing appropriate orders.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)